BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 902 OF 2024

IN THE MATTER OF:

Ram Saran Gusain Son of Radhey Shyam Gusain ….PETITIONER

VERSUS

State of Uttarakhand & Ors. ….RESPONDENT

MEMO OF PARTIES (As per order dated 16.10.2024)

Ram Saran Gusain Son of Radhey Shyam Gusain ….PETITIONER

VERSUS

1. **State of Uttarakhand**
   Through Principal Secretary,
   Ministry of Environment, Forest and Climate Change,
   85, Rajpur Road, Dehradun, Uttarakhand
   Email: moef.ddn@gmail.com (Respondent No.1)

2. **District Magistrate**
   Collectorate Compound, Dehradun – 248001
   85, Rajpur Road, Dehradun, Uttarakhand
   Email: dm-deh-ua@nic.in (Respondent No.2)

3. **District Mining Officer, Dehradun**
   Bhopalpani (Kadaikhala),
   Raipur-Thano- Airport Motor Road, P.O. Dhanyari,
   District: Dehradun, PIN-248008,
   Email: dir.ukdgm@gmail.com (Respondent No.3)

4. **Director, Geology and Mining, Uttarakhand, Dehradun**
   Bhopalpani (Kadaikhala),
   Raipur-Thano- Airport Motor Road, P.O. Dhanyari,
   District: Dehradun, PIN-248008,
   Email: dir.ukdgm@gmail.com (Respondent No.4)

5. **Member Secretary, Uttrakhand Pollution Control Board**
   Gaura Devi Bhawan, 46 B IT Park
   Sahastradhara, Dehradun,
   Uttrakhand- 248001
   E-mail: msukpcb@yahoo.com (Respondent No.5)

6. **Akash Jain, S/o Mukesh Kumar Jain**
   R/o 344, Shyampur, Rishikesh District Dehradun- 249408 (Respondent No.6)